

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 588 of 2018

IN THE MATTER OF:

Rajiv Kumar Agarwalla

...Appellant

Vs

Rajesh Kumar Kejriwal & Ors.

....Respondents

With

Company Appeal (AT) (Insolvency) No. 589 of 2018

IN THE MATTER OF:

Rajiv Kumar Agarwalla

...Appellant

Vs

Anandya Properties Pvt. Ltd. & Ors.

....Respondents

Present:

**For Appellants: Mr. Ashish Dholakia and Mr. Bharat Sood,
Advocates with Mr. Dhanpat Ram Agarwal, CA.**

For Respondents:

ORDER

22.08.2019: Due to paucity of time these appeals could not be taken up for hearing. Post these appeals 'for hearing' on **4th September, 2019 at 2:00**

PM.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk